GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4327 ANSWERED ON 19/08/2025

PMAY-G FOR NORTH EASTERN STATES

4327. Shri ParimalSuklabaidya:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the physical and financial targets set under the Pradhan MantriAwaasYojana Gramin (PMAY-G) for the North Eastern States, for the financial year 2024–25, State and district-wise including Cachar district of Assam;
- (b) whether the Government has ensured that all eligible beneficiaries in the North Eastern States, especially in remote and underserved areas such as Cachar district, have been extended the benefits of the scheme;
- (c) if so, the details of progress implemented number of houses sanctioned and completed and any challenges faced in the North Eastern region including Cachar district; and
- (d) whether there is any plan to expedite the pending allotments or disbursals in the region and if so, the timeline for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households for the construction of pucca houses with basic amenities. The Union Cabinet has approved the proposal for the continuation of PMAY-G during FY 2024-25 to 2028-29 for the construction of 2 crore additional rural houses. As on 13.08.2025, a total target of 4.12 crore has been allocated by the Ministry, out of which 3.85 crore houses have been sanctioned by States/UTs and 2.83 crore houses are completed.

The existing SECC 2011 based Permanent Wait List (PWL) and Awaas + 2018 list in respect of all North- Eastern States (excluding the State of Assam) were saturated in FY 2023-24 and the Awaas + 2018 list of the State of Assam has been saturated in the month of May 2025. During FY 2024-25, the State of Assam has been allocated a target of 5,59,951 houses, out of which 5,33,631 houses have been sanctioned and 1,54,347 houses have been completed by the State. Further, the State of Manipur was allocated a target of 7,000 houses under Special Project in FY 2024-25. The Cachar district of Assam has been allocated a target of 31,233, out of which 29,971 houses have been sanctioned and 4,886 houses have been completed in FY 2024-25. It is pertinent to mention that the districtwise progress of each State including all North-Eastern States may seen https://rhreporting.nic.in/netiay/PhysicalProgressReport/PhysicalProg ressRpt.aspx.

ressRpt.aspx.

Under PMAY-G, Central assistance is released directly to the State/Union Territory (UT) considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The district-level data related to funds utilised, Financial Year wise can be seen at the programme website

"https://rhreporting.nic.in/netiay/FinancialProgressReport/Report_Hig hLevel_FinancialProgress.aspx". The State-wise Central Release for

all North-Eastern States for FY 2024-25 is given as under,

(Rs. in Cr)

Sno.	State	Total Central release in FY 2024-25 (including PM-JANMAN)	
	Arunachal		
1	Pradesh	1.0	
2	Assam	4,336.24	
3	Manipur	169.63	
4	Meghalaya	0	
5	Mizoram	12.94	
6	Nagaland	54.9	
7	Sikkim	0	
8	Tripura	204.86	
	Total	4,779.60	

(b) & (c): The existing SECC 2011 based PWL and Awaas + 2018 list in respect of all North- Eastern States (excluding the State of Assam) were saturated in FY 2023-24 and the Awaas + 2018 list of

the State of Assam has been saturated in the month of May 2025 to ensure the benefits of scheme to all eligible beneficiaries and realise the vision of "Housing for All".

The Cumulative Physical Progress for North-Eastern States including Cachar district of Assam is provided as under,

Sno.	State	Target allocated		Houses Completed
01101	Arunachal	diffoated	Ganotionea	Joinpieteu
1	Pradesh	35,937	35,591	35,591
2	Assam	29,87,868	•	•
3	Manipur	1,08,550	1,01,549	56,715
4	Meghalaya	1,88,034	1,85,763	1,50,409
5	Mizoram	29,967	29,959	25,326
6	Nagaland	48,830	48,744	36,239
7	Sikkim	1,399	1,397	1,393
8	Tripura	3,76,913	3,76,272	3,71,381
	Total	37,77,498	36,72,461	27,57,498

District	Target	Houses Sanctioned	Houses Completed
Cachar	1,50,834	1,47,882	1,00,456

During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected. In addition to this, the main challenges in implementation of PMAY-G include the delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.

(d): The Union Cabinet has approved the extension of PMAY-G for 5 more years (FY 2024-25 to 2028-29) to provide assistance for the construction of 2 crore additional rural houses. The Cabinet has also approved the updating of the Awaas+ List using modified exclusion criteria. A new survey i.eAwaas + 2024 survey is being conducted by the states/UTs using eKYC face based authentication for identification of additional eligible beneficiaries under the PMAY-G.
